

in the Livestock Census 1972 is enclosed.

(b) Mechanised trawlers and countryboats operate different types of gear. While mechanised boats trawl for bottom fishes, particularly prawn, mostly during the day, the traditional boats operate gillnets, cast-nets, drag-nets, stake-nets, etc. during the night or early morning hours. Reports of conflict between mechanised boats and countryboats have been received from some areas. There is no evidence to show that operation of mechanised trawlers disturb the ecological balance of the sea.

(c) As the requisite legislation would involve regulation of operations within the Territorial Waters, it is considered legally advisable that such legislation should be enacted by the State Legislature. The Governments of Coastal States have been advised to enact the law for regulating operation of fishing crafts of different types. It is proposed to send a model bill to the States.

Statement
(Figures in hundreds)

State/U.Ts.	Full time	Part time
1. Andhra Pradesh	651	754
2. Gujarat	167	28
3. Karnataka	223	191
4. Kerala	673	432
5. Maharashtra	489	245
6. Tamil Nadu	544	164
7. West Bengal	N.A.	N.A.
8. Andaman & Nicobar Islands	N.A.	N.A.
9. Goa, Daman & Diu	44	26
10. Lakshadweep	N.A.	N.A.
11. Pondicherry	38	10
12. Orissa	469	250

Source—Live Stock Census, 1972
(Final) as on 18-12-1972.

N.A., —Not available.

Yellow fever inoculation for Kenya visit

1618. SHRI SATCHIDANANDA—Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a visit to Kenya requires a yellow fever inoculation;

(b) whether the Prime Minister inoculated before his recent visit to Nairobi; and

(c) if so, what is the batch number of the vaccine used for the inoculation of the Prime Minister?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) No, Sir. This inoculation is required only for travellers from Kenya to India.

(b) No, Sir. As a life-long conscientious objector to vaccination and inoculation, the Prime Minister has been given exemption from the all the countries of the world which he has visited.

(c) Does not arise.

Assessment of the damages caused to cooperative credit and marketing societies by floods in West Bengal

1619. SHRIMATI KANAK MUKHERJEE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Reserve Bank of India had sent Executive Directors to make an on-the-spot assessment of the damages caused to cooperative credit and marketing societies in West Bengal as a result of recent floods in that State; and

(b) if so, what are the details of the assessment made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU